

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.222 – IA 726 of 2021
In
CP(IB) 572 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Inver France SAS
V/s
CLS Enterprise Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 06/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sumit Parikh, Adv.
For the Respondent :

ORDER

Due to paucity of time, matter could not be taken up for hearing.

List on 16.01.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**